

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/ 29 /A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abubakkar Siddique,
Member,
Motor Accident Claims Tribunal,
Silchar, Cachar.

Dated Guwahati the 4th January, 2019.

Sub: **Casual Leave.**

Ref:- Your letter No.SMACT/18/IV/1/879, dtd 24.12.2018

Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 4(four) days from 26.12.2018 to 29.12.2018, has been ~~granted/rejected~~ granted.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

Relan